

Dated Nahan the day of May, 2021.


OFFICE ORDER

In view of the Notification No.HHC/RG/C-19/2020-58 Dated 24th April, 2021, and subsequent order No. HHC/RG/C-19/2020-61 Dated 6th May, 2021 of the Hon'ble High Court of Himachal Pradesh, Shimla, the cases fixed from 18/05/2021 to 26/05/2021, before this Court,(Except the cases of extreme urgency), shall be taken up in the following manner, for effective hearing.

Cases fixed for	Shall be taken up on
17/05/2021	19/07/2021
18/05/2021	20/07/2021
19/05/2021	22/07/2021
20/05/2021	23/07/2021
21/05/2021	24/07/2021
22/05/2021	26/07/2021
24/05/2021	27/07/2021
25/05/2021	28/07/2021

All the bail applications pending during this period shall be taken up on 27/05/2021.


The Staff shall work from home and shall not leave the station without prior permission and may be called to attend the office at any time. The leave/Station leave shall be granted only in exceptional situation.


Addl. District and Sessions Judge,
Sirmaur District, at Nahan, HP.

Endst. No. ADSJ/Supdt/COVID-19/NHN/2021- 564 Dated: 17-05-2021

Copy for information and necessary action, forwarded to :-

1. The Ld. District and Sessions Judge, Sirmaur District at Nahan, H.P.
2. The Additional District Attorney, Sirmaur District at Nahan, H.P.
3. The President, Bar Association, Nahan/Paonta Sahib.
4. The Superintendent, M.C.Jail, Nahan.
5. The Assistant Programmer/System Assistant, to upload this office order in the Court's Website.
6. Reader/ Ahlmads of this office.
7. Notice Board of this office.


Addl. District and Sessions Judge,
Sirmaur District, at Nahan, HP.